

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/575/ (IB)/2017  
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : SURYA BALAJI STEELS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sandeep Kumar

Applicant



For: Kumar Pil Chandra

**ORDER**

Counsel for the applicant present and submitted his arguments in relation to appointment of IRP. Order is reserved.

bc

  
**K Anantha Padmanabha Swamy**  
Member (Judicial)